

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-156-2020**

Martina Fernandes

... Petitioner

Versus

Rajanikant V. Keni Robollo (dec.)
through legal heirs and Anr.

... Respondents

Shri J. Vaz, Advocate for the Petitioner.

Shri Pavithran A.V., Advocate for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 15th September 2020****P.C. :**

The respondents' counsel seeks two weeks time.

2. Post the matter on 06.10.2020.
3. The interim protection granted earlier stands extended.

DAMA SESHADRI NAIDU, J.

NH